

5

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	TP No.28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.205/2019 in CPNo.53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd & (03) Others
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Petitioner appeared.

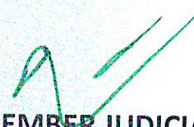
Learned counsel for the Respondent appeared.

Pleadings are completed.

Matter stands adjourned to 30.04.2021.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**